

- ii) Providing parking facility by covering of DPS R.K. Puram Nullah.
- iii) Up-gradation of street lighting Phase-I and II.
- iv) Street scapping on 27 roads connecting to stadia and games venue.
- v) Construction of RUB at Prem Nagar Sewa Nagar and Vivek Vihar.
- vi) Providing stack parking in Sadar, Paharganj and Karol Bagh area.
- vii) Up-gradation of civic infrastructure around Sadar Paharganj and Karol Bagh area.

The likely date for completion of aforesaid project has been fixed upto 30.08.2010.

Statement-V

Projects being undertaken by New Delhi Municipal Council (NDMC)

Sl. No.	Venue	Target date of Completion
1.	Talkatora Indoor Stadium Competition venue for Boxing	Completed
2.	Shivaji Stadium Training venue for Hockey	August, 2010.
3.	Construction of parking lot for Park & Ride facility at Safdarjung Airport as deposit work of Govt. of Delhi	15.9.2010
4.	Street scaping of Mother Teresa Crescent, S.P. Marg, Tees January Marg, Aurobindo Marg, B.K.S. Marg, old R.K. Ashram Marg, Udyan Marg, Park Street and Subramaniam Bharti Marg	15.9.2010

Kochi Metro Rail Project

534. PROF. P.J. KURIEN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government of Kerala have submitted a proposal for 'Kochi Metro Rail';
- (b) if so, the details thereof;
- (c) whether final approval for the project has been given;
- (d) if not, the reasons therefor; and
- (e) by when Government proposes to give clearance to the project?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes, Sir. The proposal as received from Government of Kerala is for a total length of 25.3 kms. metro corridor (fully elevated) from Alwaye to Petta at an estimated cost of Rs.2991.5 crore (excluding State taxes).

(c) and (d) The final approval for the project requires number of approvals at various levels involving inter ministerial consultations, tie up of funding arrangements etc. The necessary action in this regard has been initiated.

(e) No firm date of final approval is possible to be given in such cases.

Unified Metropolitan Transport Agency

535. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government plans to expedite setting up of Unified Metropolitan Transport Agency (UMTA) in all the States to ensure better traffic management, planning and upgradation; and

(b) if so, what would be the role and powers of UMTA?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) The Government has formulated the National Urban Transport Policy (NUTP), 2006 which envisages setting up of Unified Metropolitan Transport Agency (UMTA) in all million plus cities.

(b) Unified Metropolitan Transport Agency (UMTA) is envisaged to facilitate coordinated planning and implementation of urban transport programmes and projects and an integrated management of urban transport system.

Sanitation parameters in country

536. SHRI M.P. ACHUTHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that a survey conducted by his Ministry on various sanitation parameters in different cities in the country has revealed some grim figures; and

(b) if so, the details thereof and the measures that are proposed to be taken to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Rating of 423 Class I cities on various sanitation related parameters has been conducted under National Urban Sanitation Policy (NUSP) during the period December 2009 to March 2010. Out